

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : IBA/1382/2019

NAME OF THE PETITIONER : Pradhin Ltd

NAME OF THE RESPONDENT(S) : Fine Metal Stampings Pvt Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. Rangasayee for the Applicant.

The Applicant stated that he would like to serve fresh notice to the parties.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the matter for hearing on **13.06.2024**.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

phk

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**